

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/268/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : C.T RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. SURENDHAR . B
2) T1. Sathish Kumar

Counsel for Petitioner
counsel for Respondent

[Handwritten Signature]
20/7/17

ORDER

Proxy representing the counsel for petitioner present. Proxy representing the counsel for respondent present and filed counter and also copy of the Pliant in C.S. No.559 of 2015 stating that the said order is in relation to this transaction. Counsel for petitioner sought time for his submissions. Time extended at request for hearing submissions by both the sides. Put up on 24.07.2017 at 10.30 A.M.

[Handwritten Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)